

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-56-2020**

Agu Frank Godwin

... Petitioner

Versus

State

... Respondent

Shri Sahil Sardessai, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 23rd September 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to file reply.

2. Post the matter on 01.10.2020.

DAMA SESHADRI NAIDU, J.

NH